

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 3568
TO BE ANSWERED ON 02.01.2019**

MoU between CIL and NCL India Limited

3568. ADV. M. UDHAYAKUMAR:

Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) and NCL India Limited have entered into a Memorandum of Understanding for formation of joint venture for generating 3000MW of solar power and 2000 MW of thermal power;
- (b) if so, the details thereof;
- (c) whether CIL is tasked to become a Net Zero energy company by the Government; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF COAL AND RAILWAYS
(SHRI PIYUSH GOYAL)**

(a) & (b): Coal India Limited (CIL) has signed an MoU with NLC India Ltd (not NCL India Limited) on 08.10.2018 for formation of a Joint Venture Company for generating 3000 MW of Solar Power and 2000 MW of Thermal Power to create power assets to cater to the requirement of their own companies as well as for mutual benefit of business growth and diversification of respective promoter companies.

(c) & (d): Yes Sir. CIL has been tasked by Govt. of India to become Net Zero energy company. In this connection, following activities have been undertaken by CIL:

1. An MoU has been signed with Solar Energy Corporation of India (under MNRE). Accordingly, one solar park has been identified at Neemuch, Madhya Pradesh by Solar Energy Corporation of India (SECI) for development of 200 MW solar power project for captive consumption of two subsidiaries of CIL, namely- SECL and NCL.
2. Approximately 911 Ha of land has been identified in five subsidiaries of CIL
3. SECI has prepared a draft DPR for 100 MW solar power project at the reclaimed land of Bishrampur and Bhatgaon Area.
4. MoU has been signed on 8.10.2018 with NLCIL (A Govt of India U/T under Ministry of Coal) for formation of JV to establish 3000 MW of solar power.
